

⑥ O.A. No. 445/05

13-10-06

Hon. Mr. K. Elango, M (J)

Counsel for the applicant requests  
time to file rejoinder.

Let the matter be 23-11-06.

K. Elango  
M (J)

OP  
No RA received.  
Submitted.  
15/11/06

**REGISTRAR**

23/11/06  
List O.A./C.C.P./R.A.  
before Hon'ble Bench for  
Adm./F.O./F.H. On  
08.01.07

**REGISTRAR**

8.1.07  
Hon Mr P.K. Chatterjee AM

Even on revised call name for the applicant.  
Sri R. Ranjan for the respondents.

Respondents' counsel submits that although  
CA was filed in April 2000, so far no RA has  
been filed today. It appears that the applicant  
is <sup>not</sup> keen on pursuing this case. It is, therefore,  
dismissed in default & for no prosecution.

Incant  
AM

me